

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/2660 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Kanuo,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati th /4 May, 2019

Sub:- Casual Leave.

Ref:- Your note dated 10.05.2019.

Sir,

With reference to the above, I am directed to inform you that, the prayer for Casual Leave of Shri Niechochiyi Suyie, District & Sessions Judge, Zunheboto, w.e.f. 13.05.2019 to 16.05.2019, has been granted.

Shri Suyie may be informed accordingly.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/2661/A, dated 14.05.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rolan